

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF MARCH-2017

DATE OF HEARING 14.03.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1003218/09	Opp. No. AMD-163737	M/s. D. P. Ahuja & Co., Calcutta V/s M/s. Gateway Infosys Ltd., Ahmedabad / Mr. Pavan S. Godiawala, Advocate, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
2.	1007699/05	Opp. No. AMD-202930	M/s. Groser & Groser, Gurgaon V/s M/s. Sysmed Laboratories Pvt. Ltd., Vadodara / Mr. Avadhoot Sumant Advocate, Vadodara	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 16.03.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1009538/24	Opp. No. AMD-226533	M/s. Vijay Enterprises, Surat / M/s. Karni Trade Marks, Surat V/s M/s. Kasturi Silk Mills, Surat / Mr. Suresh P. Vaishnav, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1006589/30	Opp. No. AMD-161697	M/s. Kamini Oil Industries Private Limited, Mumbai / M/s. Krishna & Saurastri Associates LLP, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Two TM-16

			V/s M/s. Ashok Traders, Bhilwara / M/s. G. S. Rihwani & Co., Mumbai			
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DATE OF HEARING 21.03.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1018779/05	Opp. No. AMD-200578	M/s. Lall Lahiri & Salhotra, Gurgaon V/s M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1018778/05	Opp. No. AMD-178822	M/s. Eastern Medikit Ltd., Delhi / M/s. Madamser & Co., Delhi V/s M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1018818/07	Opp. No. AMD-161707	M/s. K. W. Engineering Works, Ludhiana / M/s. Madamser & Co., Delhi V/s M/s. Delux Bearings Limited, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 23.03.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1016035/32	Opp. No. AMD-208250	M/s. Natraj Food Product, Ajmer / M/s. G. S. Rijhwani & Co., Mumbai V/s M/s. Parag Pouches (Regd.) Jodhpur / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1016039/30	Opp. No. AMD-138083	M/s. Mangat Ram Bhagwat Sarup Dal Mill, Delhi / M/s. Delhi Registration Service, Delhi V/s M/s. Handi Dhaba, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1735841/06	Opp. No. AMD-761870	M/s. New India Engineering Works, Jaipur / Trade Mark Registration Services, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 27.03.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1044844/11	Opp. No. AMD-199255	M/s. Vardhman Metals, Surat / Mr. Suresh P. Vaishnav, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	1602415/07	Opp. No. AMD-735579	M/s. Duke Fashions (India) Ltd., Ludhiana / M/s. Mahtta & Co., Ludhiana V/S M/s. Duke Plasto Technique Pvt. Ltd., Palanpur / M/s. Tradesafe, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing fixed for Implementing the Court Order passed

3.	2449122/39	Opp. No. AMD-837346	M/s. Shree Mahavir Travels, Ahmedabad / M/s. Bhansali & Associates, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
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DATE OF HEARING 30.03.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	894479/05	Opp. No. AMD-724905	M/s. Bennet Pharmaceuticals, Baroda / Mr. Utkarsh Jani, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.		Opp. No. AMD-724833	M/s. Bennet Pharmaceuticals, Baroda / Mr. Utkarsh Jani, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	660293/30	Opp. No. AMD-732938	M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar / M/s. Arora Registration Service, Amritsar V/s M/s. Koteswar Chemfood Industries Pvt. Ltd., Gandhidham / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
